



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 04.03.2025

NOTICE

Please take notice that the following matters listed in the Court – II on 07.03.2025 will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 740 of 2023 & I.A. No. 2500 of 2023 & 3307, 8228 of 2024 Part Heard	IFCI Ltd. Vs. Raju Palanilkunnathil Kesavan & Anr. With	Amish Tandon	Rohan Chawla-R1 Ishaan George
2.	Comp. App (AT) (Ins) No. 741 of 2023 & I.A. No. 2504 of 2023 Part Heard	IFCI Ltd. Vs. Raju Palanilkunnathil Kesavan	Rahul Kumar	Rohan Chawla-R1 Ishaan George

By order of Hon'ble Chairperson
-Sd/-
Registrar